

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No. 261/KB/2017
C.P.No. 579/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st January 2018, 10.30 A.M

Name of the Company		Saraogi Nivesh Pvt.Ltd. & Ors.	
Under Section		391 (2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Nirmalya Dasgupta, A.M for
 2. Dibomath Ray, A.M } petitioners. 01/1/18
 3. J. Pattnaik, P.C.S.

Mr. K. S. PRADHAN, JD (PRO.ER) - MEA

Pradhan
01/01/2018

ORDER

Ld. Counsel for the petitioners and Mr. K. S. Pradhan Joint Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List it on 05/02/2018 for further order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)